

## Annexure - 5

Name of the corporate debtor : Prapti Fashions Private Limited Date of commencement of liquidation : 26/12/2024 List of stakeholders as on : 18/02/2025

## List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed (Yes/No)						% share in total amount of claims admitted
1	CT & GST Circle	Central Government	17-01-2025	30,24,046	30,24,046	Operational Creditor, Government - unsecured	NA	NA	0.64%	0	0	0	0	
2	Employee State Insurance Corporation	Central Government	13-01-2025	5,64,389	5,64,389	Operational Creditor, Government - unsecured	NA	NA	0.12%	0	0	0	0	
3	EPFO Regional Office	Central Government	13-01-2025	22,17,839	22,17,839	Operational Creditor, Government - unsecured	NA	NA	0.47%	0	0	0	0	
4	Kolkata Municipal Corporation	State Government	20-12-2022	50,88,167	50,88,167	Operational Creditor, Government - unsecured	NA	NA	1.07%	0	0	0	0	Kolkata Municipal Corporation did not file their claim to the Liquidator. Claim submitted during CIRP have been collated, verified and and admitted
Total				1,08,94,441	1,08,94,441					0	0	0	0	